

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-2628
ANSWERED ON-23/03/2023

DEATH OF MIGRANT LABOURERS IN QATAR

2628. SHRI SANJEEV ARORA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the breakdown of causes of deaths of over 2,700 Indian migrant labourers, as per reports, in the last ten years working in Qatar on FIFA World Cup related infrastructure projects;
- (b) the number of deaths occurring because of poor working conditions, heat strokes, and other preventable causes;
- (c) the compensation received by the next of kin of these migrant workers from Qatari companies/Government; and
- (d) the mechanisms for informing the bereaved families, embassy assistance provided, grievance redressal mechanism available to families in case they wish to contest the cause of death?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

- (a & b) Details of death of Indian nationals registered with the Embassy of India, Doha due to various reasons in the last ten years are attached at Annexure 'A'.
- (c) Death compensation is applicable to Road Traffic Accidents and work site accidents according to Qatari Law. In such cases the Embassy pursues these cases with local police and Qatari courts. Family members of the deceased are apprised about the development and latest position of the case on regular basis. In most cases the Embassy takes the Power of Attorney from the legal heirs of the deceased and once a compensation is received the same is remitted to the legal heirs of the deceased.
- (d) Whenever Mission receives information regarding death of any Indian national it reaches out to the bereaved family through various options available to it such as through employer, local Indian community in Qatar or the local authorities in India.

Mission provides all necessary assistance to the family members of the deceased Indian National in sending of the mortal remains back to the home town of the deceased or facilitates in local burial of the mortal remains according to the wish of the family. Expenditure on transportation of mortal remains or local cremation is also borne out of Indian Community Welfare Fund on means tested basis.

Whenever the Mission receives any complaints/representation from the relatives of deceased Indian nationals, seeking an investigation into the cause of death, the matter is taken up with the local authorities to conduct a fair investigation into the circumstances and cause of the death. Report/Outcome of the investigation is shared by the Mission with the family members of the deceased. If required Mission also provides legal assistance through legal firms on the panel of the Mission. Expenditure on legal assistance is borne out of Indian Community Welfare Fund on means tested basis.

Details of death of Indian nationals due to various reasons in the last ten years:

Year	Road Traffic Accident	Site Accident	Suicides	Natural Deaths	Other causes	Total Number
2013	21	14	12	84	112	243
2014	22	10	13	107	128	280
2015	29	12	21	105	118	285
2016	25	16	28	106	109	284
2017	23	8	14	95	143	283
2018	31	9	17	119	110	286
2019	17	6	14	93	122	252
2020	25	12	32	282	34	385
2021	24	13	17	158	208	420
2022	41	10	22	196	97	366
2023 (till 28/02/2023)	04	03	05	25	15	52
